

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 32 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 4th January, 2018.

Sub: **Casual Leave and Restricted holiday.**
Ref:- Your e-mail dated 21.12.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 24.12.2018 and Casual leave for 4 (four) days on 27.12.2018, 28.12.2018, 29.12.2018 and 31.12.2018 has been granted/~~rejected~~. The Presiding Officer STAT & Member, MACT No. 1, Kamrup, Guwahati and in her absence the Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your court and office in your absence.

Yours faithfully,



Joint Registrar (Vigilance),

Memo NO.HC.VII-64/2000(Pt.)/ 33-34 /A, dated 4.1.19 *Polan*
Copy to:

1. The Presiding Officer STAT & Member, MACT No. 1, Kamrup, Guwahati for information.
2. The Member, MACT No. 3, Kamrup, Guwahati for information.

Sd/-

Joint Registrar (Vigilance),